Annexure - 3

Name of the corporate debtor: C. Mahendra Exports Limited Date of commencement of Liquidation: 29 July 2025

List of Stakeholders as on: 20 November 2025

List of operational creditors (Government Dues)

(Amount in ₹)

SI. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount			Amount in ()
	Department	Governmen t	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed (Yes/No)	% of share in total amount of claim admitted	Amount of contingent claim	of any mutual	Amount of claim rejected	undar	Remarks,
	DCIT, Central Circle, 7(3), Mumbai	Income Tax	11/08/25	10,81,08,18,105	10,81,08,18,105	Income Tax	No	NA	16.66%	1	1	-	1	Note - 1
2	State Tax Officer Unit-2(58) Surat	State Tax	22/08/25	1,58,257	1,58,257	State Tax	No	NA	0.00%	ı	1	-	1	
3	Employee's State Insurance Corporation	ESIC	03/09/25	66,73,235	66,73,235	ESIC	No	NA	0.01%	1	1	-	1	
4	DC, SEZ, Surat	SEZ	03/09/25	2,00,00,000	-	Penalty for non-filing of returns	No	NA	0.00%	-	1	2,00,00,000	-	
				10,83,76,49,597	10,81,76,49,597	-	-	-	16.67%	-	-	2,00,00,000	-	

Note:

The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38, and accordingly included in the list of stakeholders.